

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(Pt.)/330/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Dated Guwahati, ¹²11/ January, 2024.

Sub:- **Casual leave.**

Ref:- Your note dated 10.01.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland, has been granted **casual leave for four days from 09.01.2024 to 12.01.2024**. The next senior most Judicial Officer available at the station will remain in-charge of her Court and Office in her absence.

Yours faithfully,

Sdf

REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(Pt.)/331-332/A, dtd. 11.1.2024
Copy to:

1. Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

11/1/24

REGISTRAR (VIGILANCE)

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